

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA No. 425 of 2014 in A. No. 288 of 2013

Dated : 07th November, 2014

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**Wardhwa Power Co. Ltd. Appellant(s)
Versus
Reliance Infrastructure Ltd. & Anr. Respondent(s)**

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Anand K. Ganesan and
Ms. Mandakini Ghosh

Counsel for the Respondent (s) : Mr. Hasan Murtaza and Ms. Malvika
Prasad

ORDER

Shri Hasan Murtaza, Ld. Counsel for the respondents takes notice in IA for condonation of delay in filing the Review Petition as well as the Review petition.

Issue notice to other respondents. Dasti service is permitted.

Post the matter on **04th December, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

sh/jps